

C.A.T. Bench, Jaipur

Date of Order	Orders
<u>8.5.2002</u> Copy sent to Applicant vide <u>987</u> Dated <u>8.5.02</u>	Mr. Anil kalia, Counsel for the applicant. Learned Counsel for the applicant seeks to withdraw this OA. In view of the submissions made by the learned Counsel for the applicant before us, we dispose of this OA as withdrawn.  (H. O. GUPTA) ADMINISTRATIVE MEMBER  (S. E. AGARWAL) Judicial Member